

File No.10/QA/State Lab Upgradation/Tender/FSSAI/2016
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 10th March, 2021

To,

M/s Perkin Elmer(India) Pvt. Ltd.

M/s Agilent Technologies India Pvt. Ltd

M/s Thermofisher Scientific India Pvt. Ltd.

SUBJECT : RATE CONTRACT FOR SUPPLY OF ICP-MS EQUIPMENT TO
FSSAI/STATE/UTs LABORATORIES-REG.

Sir/Madam,

I am directed to refer to this office letter of even No. dated 20.10.2017 & 27.02.2020 and convey the approval of the Competent Authority for the extension of Rate Contract upto 30th June, 2021 with same rates, terms and conditions.

Yours faithfully,

Umesh Jain
10/3/21
(Umesh Kumar Jain)
Joint Director/QA

Copy to :

State Food Safety Commissioners (As per list attached)